

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †249
ANSWERED ON 05.12.2023**

Achievements under National Sports Policy

†249. SHRI RAMCHARAN BOHRA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that sports is not being given high priority in the country as compared to other countries and if so, the reaction of the Government thereto;**
- (b) whether the country's performance in various sports events is not satisfactory;**
- (c) if so, the reasons therefor and the steps being taken by the Government in this regard;**
- (d) whether the National Sports Policy has achieved the targets set for promotion of sports in the country;**
- (e) if so, the details thereof and if not, the reasons therefor;**
- (f) whether there is acute shortage of modern standard sports facilities, infrastructure, equipments and scientific support to promote sports in the country; and**
- (g) if so, the reasons therefor?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

- (a) No sir.**
- (b) No sir.**
- (c) Does not arise in view of (b) above.**

(d) and (e) The National Sports Policy is currently being put into action with the twin objectives of "Broad-basing" of Sports and "Achieving Excellence in Sports at the National and International levels". All schemes and programs under this Ministry are in harmony with the objectives outlined in the National Sports Policy. The outcomes of this alignment is evident in the enhanced performance of the country's athletes in diverse National and International competitions. Further, the well-being of athletes is actively addressed through initiatives such as the Pandit Deendayal Upadhyay National Sports Welfare Fund and the Scheme of Pension for Meritorious Sportspersons. Additionally, athletes' social security is being safeguarded through reservation in jobs in various Central/State Government organizations.

(f) Sports being a State subject, the responsibility of development of sports, including development of modern standard sports facilities, infrastructure, equipment and scientific support to promote sports in the country rests primarily with State/Union Territory governments. The sports infrastructure facilities available under this Ministry have sufficient capacity to cater to the training needs of a large number of athletes including high performance training to elite athletes.

(g) Does not arise in view of (f) above.
